

(c) The details of proposals being studied or programmes being executed through Indian Institute of Foreign Trade and other agencies are as follows :

- (i) The institute is currently engaged on a project on Export potential of Tripura which is financed under the Export Development Fund scheme.
- (ii) The institute has provided consultancy support to the Indian Institute of Entrepreneurship, Guwahati to conduct a study on prospects of Border Trade with Myanmar and Bangladesh Preinvestment Feasibility Study which was funded by NEDFI. The report was submitted in August, 2001.
- (iii) In the field of Human Resource Development, Indian Institute of Foreign Trade in association with the Indian Institute of Entrepreneurship, Guwahati has conducted a 12-week Certificate Course during August-November, 2001 at Guwahati where 27 Government officials/private sector entrepreneur had participated. The project was supported by Ministry of Commerce, Government of India and the North Eastern Council. On the basis of the positive feed-back for this programme, proposals are being submitted to the concerned authorities for continuation of this programme in 2002-2003.
- (iv) Study and recommending recommendations for appropriate border policy measures for promoting trade with neighbouring countries in North Eastern Region has been assigned to Assam Industrial Development Corporation (AIDC).
- (v) Study of the locational matrix of exportable commodities in North Eastern Region has been assigned to North Eastern Industrial Consultants Limited (NECON).

Impact of import from Nepal on domestic industry

2298. SHRI DINA NATH MISHRA : Will the Minister of COMMERCE AND INDUSTRY be pleased to state :

(a) whether Government are aware that industrial sectors including vanaspati, copper winding wire, acrylic yarn, zinc oxide and pipelines are facing adverse impact due to relatively cheaper imports of these items from Nepal enjoying duty differentials as well as advantage of limits of value addition;

(b) whether these industries have approached Government and expressed fear of the closure of their industries; and

(c) if so, the steps taken so far in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI RAJIV PRATAP RUDI) : (a) to (c) Consequent upon certain modifications made in December, 1996 in the India-Nepal Treaty of Trade, a number of representations have been received from the Indian industry that the increasing imports of certain commodities from Nepal including vanaspati, copper-wire, acrylic yarn, zinc oxide and steel pipes and tubes etc. have adversely affected the Indian industry. As provided in the Indo-Nepal Treaty of Trade, the process for taking appropriate measures in consultation with His Majesty's Government of Nepal has been initiated. Suitable amendments to be made in the Indo-Nepal Treaty of Trade to protect the interest of the Indian industry are also being considered.

Foreign exchange inflow through the FIPB Channel

2299. SHRI CHO S. RAMASWAMY : Will the Minister of COMMERCE AND INDUSTRY be pleased to state :

(a) the total number of FIPB approvals cleared by Government during this financial year as on 31st October, 2001;

(b) the total value of foreign exchange inflow into the country as per the approvals;

(c) the amount which has actually come into the country;

(d) the reasons for the slow inflow of the foreign exchange; and

(e) what steps are being taken for the quick flow of foreign exchange into the country ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (DR. RAMAN SINGH) : (a) and (b) A total number of 531 proposals for Foreign Direct Investment (FDI) involving a total amount of Rs. 10,861.25 crore (provisional) have been approved by the Government during the period from 1-4-2001 to 31-10-2001.

(c) The actual inflow of FDI during the period from 1-4-2001 to 31-10-2001 is Rs. 5855.43 crore (provisional).

(d) and (e) The inflows of FDI are dependent upon various factors such as domestic economic conditions, world economic trends and strategies